

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. †2115
ANSWERED ON 12.03.2025

e-BILL SYSTEM

†2115. SHRI ALOK SHARMA:
SHRI VISHWESHWAR HEGDE KAGERI:
SHRI TRIVENDRA SINGH RAWAT:
SHRI DULU MAHATO:
SHRI JUGAL KISHORE:
DR. LATA WANKHEDE
SHRI KHAGEN MURMU:

Will the Minister of MINES be pleased to state:

- (a) whether the e-bill system has been implemented for all the financial transactions in the Ministry and if so, the details thereof;
- (b) whether there are certain specific categories of payments that are currently excluded from this system and if so, the details thereof;
- (c) the security measures taken to make the e-Bill system secure and prevent fraudulent billing practices; and
- (d) whether the introduction of the e-Bill system has resulted in any cost savings for the Government particularly in respect of reduction in administrative expenses?

ANSWER

THE MINISTER OF MINES AND COAL
(SHRI G. KISHAN REDDY)

- (a) & (b) Yes, e-Bill system has been implemented for almost all the financial transactions through PFMS like payment of professional services, office expenses, training expenses, printing and publications etc. except for certain categories of payments like NPS Bill Payment to NSDL, GPF Bills, GST Challan bill etc. as there is no provision to process these in EIS (Employee Information System) module of PFMS.
- (c) From time to time, guidelines for adopting security measures are provided by the Office of the Controller General of Accounts, Ministry of Finance, Department of Expenditure which are being followed strictly.
- (d) Yes, the introduction of the e-bill system has resulted in significant reduction in administrative expenses related to paper, printing, postage stamps and conveyance charges.
